



**IN THE INCOME TAX APPELLATE TRIBUNAL
VARANASI CIRCUIT BENCH, VARANASI**

**BEFORE SHRI KUL BHARAT, VICE PRESIDENT
AND SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

ITA No.30/VNS/2024
Assessment Year: 2017-18

ACIT, Circle-2, Varanasi Aayakar Bhawan, MA Road, Varanasi-221002.	v.	Satish Kumar Chaudhary 1, Baheri, Ballia-277001
		TAN/PAN:ABZPC9625M
(Appellant)		(Respondent)

Appellant by:	Shri G. P. Singh, Sr. DR		
Respondent by:	None		
Date of hearing:	09	12	2025
Date of pronouncement:	10	12	2025

ORDER

PER KUL BHARAT, VICE PRESIDENT.:

The present appeal has been filed by the Revenue against the order of the Learned Commissioner of Income-tax (Appeals)/National Faceless Appeal Centre (NFAC), Delhi dated 02.01.2024, pertaining to the assessment year 2017-18.

2. At the time of hearing, the Ld. Departmental Representative for the Revenue has filed a letter dated 14.08.2025 seeking withdrawal of this appeal. The contents thereof are reproduced herein for the sake of clarity: -

“1. Kindly find enclosed herewith a copy of letter dated 31.07.2025 in F.No. ACIT/C-1/VNS/Judicial -ITAT/2025-26 of ACIT, Circle-1, Varanasi, on the above mentioned subject. In view of enhanced monetary limits vide circular no.09/2024 dated 17.09.2024 of CBDT, New Delhi, circular vide F. No.279/Misc./M-74/2024-ITJ, vide the said letter Hon’ble ITAT was requested to withdraw the appeal in the case of Shri Satish Kumar Chaudary PAN ABZPC9625M for A.Y. 2017-18.

Accordingly, it is requested to kindly look into the matter for withdrawal of the appeal in the above-mentioned case.”

3. The Ld. Authorized Representative for the assessee has no objection for withdrawal of this appeal.

4. In view of the submissions made hereinabove, we, therefore, at the request of the Revenue dismiss its appeal ITA. No.30/VNS/2024 as withdrawn.

In the result, the appeal of the Revenue is dismissed as withdrawn.

Order pronounced in the open Court on 10/12/2025.

Sd/-
[ANADEE NATH MISSHRA]
ACCOUNTANT MEMBER
DATED: 10/12/2025

Vijay Pal Singh, Sr. PS

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. DR

Sd/-
[KUL BHARAT]
VICE PRESIDENT

By order

Assistant Registrar/DDO